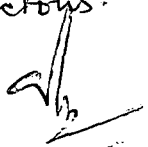


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C.A.T. Bench, JAIPUR

Date of Order	Orders
18-11-99	Mr. Shiv Kumar, Counsel for the applicant Mr. R. G. Gupta, Proxy to Mr. S. S. Hasan, Counsel for the respondents
Copy sent to R.P.O. Jaipur vide 4792 Dated 21/12/99 (RECEIVED JAIPUR) ADMINISTRATIVE MEMBER Recd 25/11 165/99- (RECEIVED JAIPUR) ADMINISTRATIVE MEMBER	The learned counsel for the applicant seeks to withdraw this original Application as he submits that it has become infructuous. In view of the submissions made by the learned counsel for the applicant, this original application is disposed of as having become infructuous.  (N. P. NAWANI) ADMINISTRATIVE MEMBER S. K. Agarwal Member (Judicial)